

concerned State Government have to pay to the concerned Utility/licensee the full amount of subsidy required for the purpose. Therefore, formulation of any policy in this regard falls within the mandate of respective State Governments.

The Government of India only supplements the efforts of the State Governments by establishing power plants in Central sector and allocating power therefrom to the States/UTs to mitigate the power shortage.

Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) of the Government of India supplement the efforts of the State Governments towards strengthening of the distribution infrastructure to provide access to electricity to every household in the country.

Development of Chennai airport through PPP basis

*163. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an Inter-Ministerial Task Force (IMTF) has selected Chennai airport for operation, management and development through Public Private Partnership (PPP) basis; and

(b) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Yes, Sir. The Task Force on Financing Plan for Twelfth Plan Period, set up by Planning Commission, recommended for implementation of Public Private Partnership (PPP) project at Chennai and other airports of Airports Authority of India for operation and maintenance of the airport to world class standards, commercial exploitation for maximizing the revenue potential, real estate development in the form of hotels, convention centres and related businesses, development and operation of cargo and logistics facilities, and construction of additional facilities specified upfront (based on future traffic growth).

PHCs in Maharashtra

*164. SHRI D.P. TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of Primary Health Centres (PHCs) functioning in Maharashtra, block-wise;